

COURT NO. 04
DIVISION BENCH-VI
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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rajesh.malhotra@dhc.nic.in

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All counsels are requested to send their appearance through this form.

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TRANSFER MATTERS FROM THE COURT OF HON'BLE DIVISION BNENCH-V

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	W.P.(CRL)-789/2025 CRL.M.A. 7311/2025	RAMAKANT SHANKARMAL PILANI V/s STATE (NCT OF DELHI)	TUSHAR GUPTA	Listing Remarks: TRANSFER MATTER FROM HON'BLE DIVISION BENCH- V
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024) CRL.M.C. 6574/2024 FILED BY RAMESH DHANRAJ PUNJABI & ORS. (D. OF HEARING : 2025-04-01) CRL.M.C. 6585/2024 FILED BY GANESH BENZOPLAST LIMITED & ORS. (D. OF HEARING : 2025-04-01) CRL.M.C. 7897/2024 FILED BY NIRAJ NABH KUMAR (D. OF HEARING : 2025-04-01) BAIL APPLN. 4312/2024 FILED BY GOPAL BALMUKUND CHATURVEDI (DISPOSED ON : 2024-12-17) BAIL APPLN. 4322/2024 FILED BY AJIT KUMAR JENA (DISPOSED ON : 2024-12-17) W.P.(CRL) 590/2025 FILED BY RAUNAK RAMAKANT PILANI (D. OF HEARING : 2025-02-20) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-86/2024)

06.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	BAIL APPLN.-974/2025 CRL.M.A. 7328/2025	MOHIT GOEL V/s STATE OF NCT OF DELHI	YASH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: YASH CHATURVEDI (YASH_CHATUR@YAHOO.CO.IN)(9987566992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-25/2021) BAIL APPLN. 3122/2021 FILED BY MOHIT GOEL (DISPOSED ON : 2023-11-22) W.P.(CRL) 183/2025 FILED BY MOHIT GOEL (D. OF HEARING : 2025-04-29) W.P.(CRL) 724/2025 FILED BY MOHIT GOEL (DISPOSED ON : 2025-03-03) P.S.-FIR NO. :(MODEL TOWN-25/2021)

HIGH COURT OF DELHI
06.03.2025.

REGISTRAR (LISTING)

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